

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Civil) No(s).39968/2012

NIRMAL DEVI

Petitioner(s)

VERSUS

STATE OF UP AND ORS

Respondent(s)

(With prayer for interim relief and office report)

Date: 29/11/2013 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Ujjwal Pandey, Adv.

Ms. Asha Gopalan Nair, Adv.

For Respondent(s)

Mr. Ashutosh Kr. Sharma, Adv.

Mr. Ravi Prakash Mehrotra, Adv.

UPON hearing counsel the Court made the following

O R D E R

Respondent No.1 has failed to file counter affidavit, despite final chance granted on the last date (two chances already exhausted).

Respondent Nos.2 to 4 are granted three weeks' time, as final chance, for filing counter affidavit on record.

List again on 8.1.2014.

			(M.A. SAYEED)	
			REGISTRAR	